GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 2683
ANSWERED ON 25.03.2022

SECRET BALLOT FOR RECOGNIZING TRADE UNIONS AT ZONAL LEVEL

2683 SHRI P. WILSON:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has taken any action with regard to the conduct of secret ballot among railway staff for recognising trade unions at zonal level;

(b) whether any action has been taken by the Railway Board in pursuance of Order No. 2019/E(Lr)/III/SBE/I, dated 16.08.2019 issued by Executive Director/ESTT., (IR) and Convenor, for secret ballot election committee; and

(c) whether the secret ballot election was not conducted, the reasons for not conducting the same and also when the same are likely to be conducted?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2683 BY SHRI P. WILSON ANSWERED IN RAJYA SABHA ON 25.03.2022 REGARDING SECRET BALLOT FOR RECOGNIZING TRADE UNIONS AT ZONAL LEVEL.

(a) & (b): Yes, Sir. The process of holding next Secret Ballot Elections for recognition of Trade Unions on Zonal Railways was initiated in 2019. The Final Modalities for holding of Secret Ballot Elections for Recognition of Trade Unions in Indian Railways were notified on 16.08.2019 and instructions for finalization of Voters' List were issued on 20.02.2020 and 23.10.2020.

(c): Due to the COVID – 19 Pandemic, further action on the election process could not be taken. Thereafter, subsequent to the enactment of the Industrial Relations Code by Parliament as notified in Gazette of India on 29th September, 2020, Ministry of Labour & Employment have initiated the process of framing of rules on recognition of Trade Unions, in pursuance of Industrial Relations Code, 2020 and these rules have not yet been notified by the nodal Ministry, i.e. Ministry of Labour and Employment.

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